

(10) Hundred and Seventieth Report on Demands for Grants (2005-06) pertaining to Ministry of Agro and Rural Industries; and

(11) Hundred and Seventy-first Report on Demands for Grants (2005-06) pertaining to Ministry of Small Scale Industries.

MOTION FOR ELECTION TO THE COIR BOARD

लघु उद्योग मंत्री तथा कृषि और ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : सभापति जी , मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ :-

" कयर उद्योग नियम , 1954 के नियम 4 के उप नियम (1) के खंड (ड) और नियम 5 के उपनियम (1) के साथ पठित कयर उद्योग अधिनियम , 1953 (1953 का 45) का धारा 4 की उप - धारा (3) के खंड (ड .) के अनुसरण में यह सभा,, ऐसी रीति से , जैसा सभापति निदेश दें सभा के सदस्यों में से एक सदस्य को कयर बोर्ड का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करें ।

The question was put and the motion was adopted.

RE. REQUEST TO PERSUADE OPPOSITION LEADERS TO PARTICIPATE IN THE PROCEEDINGS OF PARLIAMENT - Contd.

THE PRIME MINISTER (DR. MANMOHAN SINGH): Mr. Chairman, Sir, the hon. Leader of the TDP made certain observations at the beginning of the Question Hour.- I thought that I would set the record straight. Sir, the way the proceedings of the Parliament have been disrupted, in the last two weeks, has caused me and my Government great dismay. There is no resolution of the impasse. It is not for want of trying on the part of the Government or myself. As soon as the NDA announced that they were going to boycott the session, I rang up the Leader of the Opposition, Shri L.K. Advani; I rang up the Leader of the Opposition in this House, Shri Jaswant Singh; and I rang up the Leader of the NDA, Shri Atal Bihari Vajpayee. I requested them, 'Let us end this chapter; and all issues can be discussed on the floor of the House.' I was promised -- I won't name the person who promised me -- by one of these three people that on Monday, they would come for the Finance Bill and thereafter they would decide what they would do. Therefore, Sir, the allegation that the House is not able to function because of anything that the Government has done, is in my humble submission, not borne out by facts. I would also like to point out the type of language that the NDA and its responsible Members have used

against me in the Memorandum that they have submitted to the President in which absolutely false things have been said. For example, in that Memorandum, our Government has been accused of prevailing upon President Musharraf not to see Shri Atal Bihari Vajpayee. This is totally false. Now, this is the length to which the Opposition goes. I think, the country should know that between the two, what they say and what they do, there is a world of difference. I once again appeal to all the Leaders of Opposition to be serious and cooperate with us in conducting the business of the House. This Government is prepared to discuss all the issues and there is no issue which, I think, is barred from discussion in the House.

DR. ALLADI P. RAJKUMAR: Sir, with due respect to the hon. Prime Minister,... *(Interruptions)*...

MR. CHAIRMAN: No, I am not going to allow...*(Interruptions)*... Please take your seat. I will not allow. Nothing will go on record.. *(Interruptions)*...

SPECIAL MENTIONS

MR. CHAIRMAN: Shrimati Bimba Raikar. Absent. Shri Ram Narayan Sahu.

Demand to frame guidelines for installation of statue or portrait of the Father of the Nation in the Country

श्री राम नारायण साहू (उत्तर प्रदेश) : माननीय महोदय, मैं आपके माध्यम से सदन का ध्यान एक विशेष मुद्दे की ओर आकर्षित करना चाहता हूँ। जिस प्रकार राष्ट्रीय ध्वज के बारे में पूर्ण ध्वज संहिता निर्धारित हैं, मेरे संज्ञान में है कि राष्ट्रपिता या राष्ट्रपति की मूर्ति लगाने के बारे में शायद कोई निर्धारित संहिता या कोड निर्धारित नहीं है, जबकि महात्मा गांधी को भारत में राष्ट्रपिता ही नहीं बल्कि विश्व उन्हें महामानव एवं युग पुरुष के रूप में जानता है। माडल कोड न होने के कारण राष्ट्रपिता की मूर्तियां समुचित देखभाल सुरक्षा और स्वच्छता से वंचित रहती हैं। प्रायः पक्षीगण बीट करके मूर्ति को अपवित्र करते रहते हैं। कुछ लोग राष्ट्रपिता को अपमानजनक शब्द कह कर अपनी राजनीतिक भूख मिटाने का प्रयास ऐसे करते हैं, जैसे कोई खुरपी से हिमालय को खोदने का प्रयास करे राष्ट्रजन मूक द्रष्टा बन कर देखते रहते हैं। कभी - कभी तो राष्ट्रपिता की मूर्ति को अकारण ही हटा दिया जाता है।

मेरा अनुरोध माननीय सथियों से है कि राष्ट्रपिता के प्रति सम्मान बनाए रखने के लिए माडल कोड निर्धारित किया जाए, जिससे भविष्य में कोई विश्व मानव राष्ट्रपिता बापू को अपशब्द कहने की हिमाकत न करे। साथ ही राष्ट्रपति की मूर्ति लगाने, देखभाल करने, उसकी सुरक्षा, सम्मान एवं पवित्रता बनाए रखने के लिए संहिता में प्रावधान होना चाहिए। मेरा यह भी अनुरोध है